

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2916**

TO BE ANSWERED ON THE 18TH MARCH, 2025/ PHALGUNA 27, 1946 (SAKA)

ENEMY PROPERTIES IN KERALA

2916. SHRI E T MOHAMMED BASHEER:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details and the number of enemy properties in Kerala with their location, nature of property, extent of property, current assessment of their value and the expenditure incurred for maintenance of the same during the last five years;

(b) whether the Government has taken any decision to sell or lease enemy properties in the country including those located in Kerala, if so, the details thereof; and

(c) whether the Government has any plans to start a regional office of enemy properties in Kerala and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI BANDI SANJAY KUMAR)

(a) There are 63 enemy properties in Kerala. The details of enemy properties in Kerala are at Annexure.

(b) Yes sir. In terms of the guidelines for the Disposal of Enemy Property Order, 2018 framed under the Enemy Property Act 1968, the enemy properties are sold through e-auction by carrying out valuation of such property by a Valuation Committee under the Chairmanship of the District Magistrate of the district, where the property is situated. The valuation

report submitted by the District Magistrate is placed by the Custodian before the Enemy Property Disposal Committee which gives its recommendation to the Central Government for the disposal of Enemy Property or the manner in which the Enemy Property may be dealt with.

Further, the Government has taken several steps to fast-track monetization of Enemy Property which include -

- a) Notification issued on 25.04.2024 wherein all District Magistrates to act as ex-officio Deputy Custodian, SDMs as Asst. Custodian and Dy. Secretary posted in CEPI Regional Offices to act as ex-officio Dy. Custodian.**
- b) To attract bidders, Pre-bid Earnest Money Deposit (EMD) has been reduced from 10% to 5%, and the payment period of the sale value is increased to 120 days from 21 days.**
- c) 7.53 crore Enemy shares (movable Enemy Property) have been disposed of for Rs 2,741.05 cr.**
- d) Online Rent Collection Portal started and rental worth Rs. 2,00,01,474 received (as on 28.02.2025)**
- e) 265 properties have received bids for Rs 153.46 cr. in 25 e-auctions.**
- f) If no bids received for an enemy property during three e-auctions, then the reserve price reduced by 10% and the property again put for e-auction.**

g) In case of occupied rural enemy property having District Valuation Committee [DVC] value less than Rs 1 crore, then it can be offered to the bonafide occupier.

h) In case of occupied urban enemy property having District Valuation Committee [DVC] value less than Rs 5 crore, then it can be offered to the bonafide occupier.

(c) No sir.

LIST OF ENEMY PROPERTIES IN THE DISTRICTS OF KERALA				
Sr. No.	District	Location of Property	Nature of Property	Extent of Property (Area)
1	Kannur (6 Plots)	Village :Thalassery District : Kannur	Land	4 Cent (1.62 Acres)
2			Land with Building	1.04 Cent (42.09 Acres)
3			Land.	20 Cent (8.09 Acres)
4			Garden Land	25 Cent (10.114 Acres)
5			Land	40.68 Cent (16.46 Acres)
6			Land	50 Cent (20.234 Acres)
7	Kozikhode (20 Plot)	Village :Velayam Taluka : Vatakara	Garden Land	9.5 Cent (3.84 Acres)
8		R.S.No.3/2, R.S.No..3/2, R.S.No.51 (O.S. No81)	Land with 02 Shop Building	7.5 Cent (3.034 Acres)

9			Residential Building	39.5 Cent (15.98 Acres)
10		Village :Chekkiad Taluka : Vatakara R.S.No. 79/1A , R.S.No. 77/4, R.S.No. 74/2 (Old Sy.No.67/3)	Land	1.03 Acre(103 Cent)(41.68 Acres)
11	Land		
12	Land		3.49 Acre (349.03 Cent) (141.23 Acres)	
13		Village :Chekkiad Taluka : Vatakara R.S.No. 10/8, R.S.No. 9/6, R.S.No. 16/7	Landed Property with House Property	14 Cent (5.67 Acres)
14	Landed Property with House Property		5.22 Cent (2.112 Acres)	
15	Landed Property with House Property		12 Cent (4.86 Acres)	
16		Village : Vellore, Tunneri Taluka : Vatakara R.S.No.32/1	Land	23.2 Cent (93.386 Acres)

17		Village :Chekkiad Taluka : Vatakara R.S.No.18/6, R.S.No.4/8	Land with House Property	33 Cent (13.35 Acres)
18			Land with House Property	33 Cent (13.35 Acres)
19		Village :Chekkiad Taluka : Vatakara R.S.No.9/6	Garden Plot	70 Cent (28.32 Acres)
20		Village :Chekkiad Taluka : Vatakara R.S.No. 48/2, R.S.No. 48/2	Land	23.035 Cent (9.32 Acres)
21			Land	32 Cent (12.946 Acres)
22		Village :Peruvayal Taluka : Vatakara R.S.No.5/2	Land	52 Cent (21.04 Acres)

23		Village : Vellore, Thunneri Taluka : Vatakara	Land Property	35.5 Cent (14.36 Acres)
24		R.S. No.65/2, R.S. No.31/3	Land with House Property	1.21 Cent (48.97 Acres)
25		Village :Thunneri Taluka : Vatakara R.S.No.38/6 (Old No.29/8)	House Property	20.75 Cent (8.4 Acres)
26		Village :Chekkiad Taluka : Vatakara R.S.No.48/5 CP No8/17	Land with House Property	70 Cent (28.32 Acres)
27	Malappuram	Village :Ernad, Wandoor Taluka : Nilambur District : Malappuram (02 Storied Building) S. No. 132/5A1 S. No. 37/3 Part (R.S.No.69/5) (R.S.No.69/15) S.No.130/1 S. No. 37/3 Part R.S.No.332/6 (R.S.No.332/14)	Commercial	0.148 Cent (0.06 Acres)
28			Commercial	1.038 Cent (0.42 Acres)

		Village :Cheekode		
29		Taluka : Kondotty District :	Vacant Land	26 Cent (10.52 Acres)
30		Malappuram R.S. No. 513/3 (New R.S. No. 296/1)	Vacant Land	91 Cent (36.82 Acres)
31		R.S.No.445/1 (Part) (R.S. 54/4/1 Part)	Vacant Land	70 Cent (28.32 Acres)
32		R.S. No.445/2 (Part) (R.S. 54/4 Part, 54/4/2 Part)	Vacant Land	100 Cent (40.46 Acres)
33		R.S. No.174/2 (Old Sy.No.483/2)	Vacant Land	3.8 Cent (1.54 Acres)
34		R.S. No. 316/15 (Sy.No. 531/4A)	Vacant Land	46 Cent (18.611 Acres)
35		R.S. No. 316/2 (Sy.No. 531/4A)	House Property	32 Cent (12.95 Acres)
36		R.S. No.346/3 (Part) (New R.S. No.41/22) R.S. No.346/3 (New R.S. No.41/8)	House Property	29 Cent (1.17 Acres)

37	Village :Cherukavu Taluka : Kondotty District : Malappuram Sy. No. 59/1, Block No.4 R.S. No. 54/3 Sy. No.54/2	Vacant Land	50 Cent (20.23 Acres)
38		Vacant Land	168 Cent (67.98 Acres)
39		Vacant Land	332 Cent (134.33 Acres)
40	Village :Nannamukku Taluka : Ponnani District : Malappuram R.S. No. 244/1 R.S. No. 244/2 R.S. No. 244/3	Land Property	36 Cent (14.57 Acres)
41		Land Property	37 Cent (14.97 Acres)
42		Land Property	52 Cent (21.04 Acres)
43	Village :Thalakkad Taluka : Tirur District : Malappuram Sy. No. 310/10 Sy.No. 339/7 Sy. No. 181/4 Sy. No. 114/3 Sy. No. 103/12 Sy. No. 103/6 Sy. No. 103/8 Sy. No. 102/9 Sy. No. 232/4 Sy. No. 247/8 Sy.No.247/22 Sy. No. 247/10 Sy. No. 247/4	(03) House Property with Open Space	76.25Cent (30.85 Acres)
44		(03) House Property with Open Space	156.25 Cent (63.21 Acres)
45		Vacant Land	122 Cent (49.36 Acres)
46		Vacant Land	23 Cent(9.30 Acres)

47			Vacant Land	14.25 Cent (5.76 Acres)
48			House Property	14.25 Cent (5.76 Acres)
49			Vacant Land	7 Cent (2.83 Acres)
50			House Property	9 Cent (3.64 Acres)
51			Vacant Land	15 Cent (6.07 Acres)
52			Vacant Land	126 Cent (50.98 Acres)
53			Land	3 Cent (1.21 Acres)
54			House Property	9 Cent (3.64 Acres)
55		Village :Triprangode Taluka : Tirur District : Malappuram Sy. No. 42/11 Sy.. No. 156/6A Sy. No. 156/6C Sy. No. 177/8	Vacant Land	11.25 Cent (4.55 Acres)
56			Vacant Land	52.5 Cent (21.24 Acres)
57			House Property	49 Cent (19.83 Acres)
58			House Property	158 Cent (63.93 Acres)

59		Village :Thrikkandiyur Taluka : Tirur District : Malappuram Sy. No. 83/11	House Property	60 Cent (24.27 Acres)
60		Village :Nediyiruppu Taluka : Kondotty District : Malappuram R.S.No.273/6 (Old Sy. No. 399/10A, 10 B) R.S.No.153/8	Land	66.23 Cent (26.8 Acres)
61				46 Cent (18.62 Acres)
62		Village :Talakkad Taluka : Tirurangadi District : Malappuram Sy.No. 148/10 Sy.No. 148/12	House	5.57 Cent (2.25 Acres)
63			House	4.62 Cent (1.87 Acres)
